

Annexure-7

Name of the corporate debtor: Talwalkars Healthclubs Limited

Date of commencement of CIRP: 9th March 2021

List of creditors as on: 21st May 2021

List of operational creditors (Government dues)

(Amount in INR)

| S No | Details of Claimant | | Details of Claim received | | Details of Claim admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|------|---------------------|------------|---------------------------|-----------------|---------------------------|--------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|-----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | | | | | | % of voting share in CoC |
| | | | | | | | | | | | | | | | | |
| | | | | | - | - | | | | | | - | - | - | - | |